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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 10/09/2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : IA/214/2018
PETITION NUMBER : CP/49/2017
NAME OF THE PETITIONER(S) : HEMALATHA & ANOTHER
NAME OF THE RESPONDENT(S) : SRI SRIVATHSA PAPER MILLS PVT LTD
& 5 ORS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. V.V. SIVAKUMAR
for DVA ASSOCIATES

Counsel for
Financial
Credit for



2. R. VIDHYASHANKAR }
R. ASHOKUMAR }

Amil
Counsel for Applicant Relations of Shankar

ORDER

Counsels for both the parties present. Counsel for the Applicant prayed for time to make final submissions in IA/214/2018 filed in CP/49/2017. At request, time is enlarged. Put up on **05.10.2018 at 10.30 A.M.**

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)